NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No. 645/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th January 2018, 10.30 A.M.

Name	of the Company	IK Agencies Pvt.LtdVs-	Howrah Mills Co. Ltd.	
Under Section		7 IBC		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
ABHISHER BANERJEF, Adv Corporate Dobbos ABOME ABOM ABOM				ABangle 12018

ORDER

Ld. Counsel for the financial creditor and the corporate debtor is present.

Ld. Counsel for the corporate debtor has sought leave of the Court for filing objection by the end of the day. Prayer is allowed. Objection may be filed by the end of the date. Thereafter rejoinder, if any, may be filed within 2 days.

Fixed it on 12/01/2018 for admission.

(linear K.D.)

Sd

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)

9/11/2018